

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Chief Justice's Secretariat)

Subject:- Superannuation of Ministerial Staff in Subordinate Courts of UTs of J&K and Ladakh for the year 2027.

ORDER

No.: 1320 of 2026/Psy

Dated: 21.08.2026

Sanction is hereby accorded to the retirement on superannuation of below mentioned Officers/officials of Subordinate Courts of UTs of Jammu & Kashmir and Ladakh with effect from the dates shown against their respective names:

UT Cadre

S.No.	Name of the Officer & Designation	Present Place of Posting	Date of Birth	Date of Retirement
1.	Shri Molvi Muzaffer Hussain, Chief Adm. Officer	Pr. District & Sessions Judge, Ganderbal	06-11-1967	30.11.2027
2.	Shri Riyaz Ahmad Wani, Accounts Officer	Pr. District & Sessions Judge, Anantnag	06-07-1967	31.07.2027
3.	Smt. Sudershana Devi, Accounts Officer	Pr. District & Sessions Judge, Udhampur	22-03-1967	31.03.2027

Divisional Cadre Jammu

S.No.	Name of the Officer/ Official & Designation	Present Place of Posting	Date of Birth	Date of Retirement
1.	Shri Yash Paul Sharma, Section Officer	Pr. District & Sessions Judge, Jammu	03-10-1967	31.10.2027
2.	Shri Kewal Krishan-II, Section Officer	Pr. District & Sessions Judge, Jammu	13-10-1967	31.10.2027
3.	Shri Kuldeep Kumar, Section Officer	Addl. District & Sessions Judge, Samba	25-09-1967	30.09.2027
4.	Shri Satish Singh Slathia, Section Officer	Pr. District & Sessions Judge, Samba	26-07-1967	31.07.2027
5.	Shri Parshotam Lal, Section Officer	Pr. Judge Family Court, Jammu	28-07-1967	31.07.2027
6.	Shri Tilak Raj-II, Section Officer	Pr. District & Sessions Judge, Kathua	01.09.1967	31.08.2027
7.	Shri Bishamber Dass, Section Officer	Pr. District & Sessions Judge, Kathua	25.10.1967	31.10.2027
8.	Smt. Sushma Kumari, Sr. Scale Stenographer	Pr. District & Sessions Judge, Kathua	03.12.1967	31.12.2027
9.	Shri Deep Kumar, Head Assistant	City Judge, Jammu	01-06-1967	31.05.2027
10.	Smt. Sushma Raina, Head Assistant	Chief Judicial Magistrate, Jammu	01-06-1967	31.05.2027

11.	Shri Vivek Kumar, Head Assistant	Special Mobile Magistrate, Udhampur	02-03-1967	31.03.2027
12.	Shri Lal Hussain –II, Head Assistant	Pr. District & Sessions Judge, Rajouri	04-04-1967	30.04.2027
13.	Shri Farooq Ahmad Tak, Head Assistant	Munsiff, Gandoh	10-03-1967	31.03.2027
14.	Shri Naresh Kumar Sharma II, Head Assistant	Munsiff, Gool	14-07-1967	31.07.2027
15.	Shri Imtiyaz Ahmad Wani, Head Assistant	Chief Judicial Magistrate, Doda	15-12-1967	31.12.2027
16.	Shri Harnam Singh, Head Assistant	Fast Track Court, Doda	17-11-1967	30.11.2027
17.	Shri Joginder Singh, Head Assistant	Munsiff, Bishnah	20-05-1967	31.05.2027
18.	Shri Ramesh Chander- II, Head Assistant	Pr. District & Sessions Judge, Rajouri	23-09-1967	30.09.2027
19.	Shri Sudershan Singh, Head Assistant	Munsiff, Chenani	25-09-1967	30.09.2027

Divisional Cadre Kashmir

S.No.	Name of the Officer/ Official & Designation	Present Place of Posting	Date of Birth	Date of Retirement
1.	Shri Nesar Ahmad Ganie, Sr. Scale Stenographer	1 st Addl. District & Session Judge, Srinagar	01-03-1967	28.02.2027
2.	Shri Mohammad Hanief Wani, Sr. Scale Stenographer	Pr. District & Sessions Judge, Srinagar	20-02-1967	28.02.2027
3.	Shri Maqbool Hussain Parray, Section Officer	Special Court For NDPS Cases, Srinagar	01-04-1967	30.04.2027
4.	Shri Syed Abid Hussain Razvi, Section Officer	3rd Addl. District & Sessions Judge, Srinagar	01-08-1967	31.07.2027
5.	Smt. Farida Akther, Section Officer	Pr. District & Sessions Judge, Srinagar	04-06-1967	30.06.2027
6.	Shri Mohammad Yaqoob Shah, Section Officer	Addl. District & Sessions Judge, Anantnag	07-11-1967	30.11.2027
7.	Shri Inder Bir Singh, Section Officer	Pr. Judge Family Court, Srinagar	13-04-1967	30.04.2027
8.	Shri Shabir Hussain Wani, Head Assistant	Special Mobile Magistrate, Baramulla	01-09-1967	31.08.2027
9.	Smt. Naseema Akhter, Head Assistant	4th Addl. District & Sessions Judge, Srinagar	03-03-1967	31.03.2027
10.	Shri Manzoor Ahmad Khan, Head Assistant	Special Court For UAPA Cases, Baramulla	05-01-1967	31.01.2027
11.	Shri Sajad Ahmad Dar Head Assistant	Pr. District & Sessions Judge, Anantnag	09-02-1967	28.02.2027
12.	Shri Abdul Rashid Pala, Head Assistant	Munsiff, Tangmarg	15-02-1967	28.02.2027

13.	Shri Peer Fayaz Mohd, Head Assistant	Munsiff, Damhal Hanji Pora	15-03-1967	31.03.2027
14.	Shri Syed Wajahat Hussain, Head Assistant	Sub Judge, Srinagar	25-02-1967	28.02.2027
15.	Shri Bashir Ahmad Kumar, Head Assistant	Pr. District & Sessions Judge, Kulgam	01-04-1967	31.03.2027
16.	Shri Abdul Qayoom Zaroo, Head Assistant	Pr. District & Sessions Judge, Baramulla	31-10-1967	31.10.2027
17.	Shri Nazir Ahmad Hajam, Senior Assistant	Addl. Special Mobile Magistrate (Pantha Chowk), Srinagar	10-02-1967	28.02.2027

By Order of Hon'ble the Chief Justice (Acting).


(M. K. Sharma)

Principal Secretary to
Hon'ble the Chief Justice

No.: 1572-80/Py-06 Dated: 21/08/2026

Copy to the:

1. Registrar General High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
..... for information.
4. All the Pr. District & Sessions Judges of UTs of J&K and Ladakh.
5. All the concerned Presiding Officers for information and necessary action. They are requested to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further requested to take necessary steps under rules for preparation of their pension cases.
6. CPC e-Court, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on High Court website.
7. Chief Accounts Officer, High Court of J&K and Ladakh for information.
8. Incharge Library, High Court wing, Srinagar/Jammu for keeping record.
9. Order file.


Principal Secretary to
Hon'ble the Chief Justice